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University of Mysore  
Manasgangotheri, Karnataka, India

International Webinar  
on  
Fragmentation, Synergy, Coherence of Intellectual  
Property and International Environmental Law

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Call for Papers and Paper Presenters:

We welcome submissions on International Webinar on "Fragmentation, Synergy, Coherence, of Intellectual Property and International Environmental Law regimes from esteemed professors, research scholars, and students. Accepted articles will be published in an edited book with an ISBN number, and a subset of outstanding papers will be considered for publication in a peer-reviewed journal

REGISTRATION INFORMATION

Organiser: The School of Law, University of Mysore, India  
Event Date: 15th June 2024.  
The Last Deadline: 10th June 2024  
Format: Webinar (Online)  
Registration Fees: None (This event is free of charge)  
Certificates: Digital certificates with QR code verification will be awarded based on active participation.